

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:978  
ANSWERED ON:29.11.2012  
PROTECTION FROM MAN-MADE DISASTERS  
Ramasubbu Shri S.

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Law Commission has made certain recommendations to the Government to protect the common man from man-made disasters;
- (b) if so, the details thereof and the action taken/proposed to be taken by the Government thereon;
- (c) whether the Government has any proposal to raise minimum jail term for those found guilty of negligence which causes man-made disasters;
- (d) if so, the details thereof;
- (e) whether the Government is aware that the victims of such disasters are not provided minimum relief;
- (f) if so, the action taken by the Government thereon in such disasters during each of the last three years;
- (g) whether it is proposed to create special tribunals to deal with man-made disasters in all the districts in the country; and
- (h) if so, the details thereof?

**Answer**

MINISTER OF LAW AND JUSTICE (DR. ASHWANI KUMAR)

- (a) : No, Madam.
- (b) : Does not arise.
- (c) to (h) : The information is being collected and will be laid on the Table of the House.